

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b) For the purpose of decasualisation of casual labour, on each zonal railway, a Com-

mittee of Additional Heads of Departments is to conduct a cadre review and send proposals for the creation of posts.

(c) A statement is attached.

**Statement**

**Decasualising Casual Labourers**

Railway	No. of Casual Labour	No. of Posts sanctioned under decasualisation scheme	Proposals under consideration
Central . . . . .	40504	..	3337
Eastern . . . . .	20832	1000	7724
Northern . . . . .	41734	56	4647
N.E. . . . .	18135	2373	..
N.F. . . . .	10420	1169	4439
Southern . . . . .	35325	1463	..
S.C. . . . .	31968	917	..
S.E. . . . .	23007	..	4285
Western . . . . .	45348	3770	..
Prod. Units . . . . .	2611	974	..
<b>TOTAL</b>	<b>269884</b>	<b>11728</b>	<b>24432</b>

Casual Labour is regularised as and when vacancies arise. In the circumstances date by which all casual labour can be regularised cannot be fixed.

**Samples Lifted by Public Analyst in Delhi**

2310. SHRI HARINATH MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of samples of food articles lifted from shops in the Union territory of Delhi during the last six months;

(b) how many samples so lifted were declared adulterated by the Public Analyst and the action taken against the adulterators;

(c) whether it is a fact that some high-ups in the Central Food Labora-

tories, Ghaziabad, are in the collusion with the adulterators;

(d) whether it is also a fact that Metropolitan Magistrate, Delhi has recently observed that samples recommended for examination by the CFL might have been destroyed to save the adulterators from legal punishment;

(e) if so, whether any action has been taken against the Director who failed to make an enquiry against the adulterators; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) A total number

of 606 samples were lifted from different shops in the Union territory of Delhi during the six months from August, 1980 to January, 1981.

(b) 71 samples out of 606 have been declared adulterated and the result is still awaited in 3 cases. Out of 71 cases, prosecution has been launched in 18 cases and the remaining 53 cases are under investigation.

(c), (d), (e) and (f) Directorate General of Health Services has recently received copies of the judgements of the Metropolitan Magistrate, Delhi Administration where the Metropolitan Magistrate has commented adversely on the functioning of the Central Food Laboratory, Ghaziabad. These are under scrutiny. Appropriate action will be taken after examining the cases.

#### Projects in West Bengal

2311. SHRIMATI GEETA MUKHERJEE:  
SHRI PIUS TIRKEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that he informed the public in West Bengal during inauguration of Rishi Bankim Setu that the Railways have allocated Rs. 250 crores for projects in West Bengal out of which works worth Rs. 95 crores have been completed; and

(b) if so, the period for which this sum was allocated, the projects which have been completed and what are the projects intended to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). During the speech at the time of inauguration of Rishi Bankim Setu it was mentioned that original estimate of Metro Railway project was Rs. 250 crores and expenditure incurred on this project so far was Rs. 80 crores. An amount of Rs. 95 crores is likely to be spent by March 1981.

#### Security Guards on Duty in various Trains

2312. SHRI GHUFRAN AZAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the police security guards on duty in various trains are allotted sleeping berths; and

(b) if so, the quota thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The police escorts on duty are provided with sitting accommodation and not sleeper berths. The number of seats provided depend on the number of escorts on duty.

#### More Fund for Development of National Highways in Orissa

2313. SHRI K. PRADHANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government has a proposal to provide more funds for the completion of the construction of the National Highways in the country during the 6th Plan period;

(b) whether it is a fact that due to the inadequacy of funds, the development of the National Highways in Orissa has not been done to the required standard in last five years;

(c) if so, whether Government has a proposal to augment the allocation of funds in this head for Orissa in 1981-82.

(d) whether the incomplete works of all the 6 National Highways passing through Orissa are likely to be completed before the end of the 6th Plan period; and

(e) the details in this regard?